

Dimond Vs. Shine

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Court : US Supreme Court

Decided On : May-29-1905

Appeal No. : 199 U.S. 88

Appellant : Dimond

Respondent : Shine

Judgement :

DIMOND v. SHINE - 199 U.S. 88 (1905)
U.S. Supreme Court DIMOND v. SHINE, 199 U.S. 88 (1905)

199 U.S. 88

HENRY P. DIMOND, Appt.,
v.
JOHN H. SHINE.
No. 410.

Argued February 21, 23, 1905.
Decided May 29, 1905.

Messrs. Frank H. Platt, Charles Page, and Samuel Knight for appellant.

Solicitor General Hoyt and Messrs. Francis J. Heney and Arthur B. Pugh for appellee.

Per Curiam:

This case is indistinguishable from the last, and the judgment of the Circuit Court is also affirmed.